

National Company Law Appellate Tribunal

Principal Bench, New Delhi

Company Appeal (AT) (Ins) No. 780 of 2020

IN THE MATTER OF:

Mukesh N. Desai

...Appellant

Vs.

Piyush Patel & Ors.

...Respondents

Present:

For Appellant: Mr. Rajendra Beniwal, Advocate.

**For Respondents: Mr. Dhiren R. Dave (PCS) for R-1,2.
Mr. Sumit Kansal (RP), Advocate for R-3.**

ORDER

(Through Virtual Mode)

16.03.2021: Heard Learned Counsel for the Appellant.

Learned Counsel for the Respondent No. 3(RP), although have filed the Written Submissions on 02.03.2021. He is directed to file the latest status report within two weeks.

List the Appeal on **19th April, 2021**.

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**

sr/kam